

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.11.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 269/2021	Sai Peace and Prosperity Apartment Buyers Association V ASK Investment Manager P Ltd & Anr	E. Angayarkanni M. Thirumalai	R. Parthasaraathy Caveator for R1
2.	Comp. App (AT)(CH)(Ins) No. 270/2021 (IA No. 586/2021)	Asset Reconstruction Company (India) Ltd V Manoharamma Hotel Investment P Ltd With	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator
3.	Comp. App (AT)(CH)(Ins) No. 271/2021 (IA No. 587/2021)	Asset Reconstruction Company (India) Ltd V Bharani Properties and Developers P Ltd	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator
4.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589,590 & 591/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd	Shardul Amarchand Mangaldas	Y. Suryanarayana R1 (Vakalat Not Filed) Aniruth Krishnan R2
5.	Comp. App (AT)(CH)(Ins) No. 273/2021 (IA No. 592/2021 & 593/2021)	ABC Medical V Bijoy Prabhakaran Pulipra RP & Anr	Harikumar G Nair	
6.	Comp. App (AT)(CH)(Ins) No. 274/2021	Ashish Arjunkumar Rathi V Joseph Philip & 2 Ors	Srinath Sridevan T.K. Bhaskar K. Harishankar	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App. (AT)(CH)(Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam A. Chandrasekar for RP
8.	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	A S Sathish Kumar PCS	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriar R4
9.	TA No. 15/2021 (Comp App (AT) No.235/2020)	Thyagaraja V The Church of South India Trust Association & 11 others	Sriram Parakat Mukund P Unny Sreentath S	Ms. Vishnu Sankar Steps not taken for R6 & R12 R2,3,4,7,8,9 & R11 Served Process fee not filed.
10.	Comp App (AT)(CH) No. 32/2021	Sri Ambal Mills Ltd V The Registrar of Companies	S. Palanikumar PCS	Process fee not filed.

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA. No. 55/2021, Comp. App (AT) No.128/2019	Regal Machine Tools Pvt. Ltd & 4 Ors Vs Kaushy Lal & 5 Ors	Mani Bhushan Sinha and Sunil Kumar	Naman Joshi, Gokul Plaha , Shagun Singh- for R1 to R4. Nishanth Patil, Vidit Monga, Chirag Jain for R5

12.	TA. No. 135/2021, Comp. App (AT)(Ins) 803/2019	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd & 13 Ors.	K. Datta, Ms. Pallavi Srivastava Ravi Raghunath Raghav Menon Aakashi Lodha	Ms. Madhumita Bora for R1 D. Srinivasan, K. Moorthy K. Vasudevan for R2 & R3 Prithu Garg, Abai Pratap Singh, Siddharth Mehta R4 to R8 B. Karunakaran, Md Tabish Zia and Anirudha. J R9 Vasudevan for RP Vineet Ranjan R11 Yashraj Singh Deora, Shyam Agarwal and Sonal Mashankar R13 G. Ananda Selvam R14
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For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500
CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)